

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/1453/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the 19th March, 2019.

Sub:- **Casual Leave with headquarter leave permission.**

Ref:- Letter No. DJSV/3/2019/1382 dtd. 19.03.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted Casual Leave for 2 (two) days on 25.03.2019 and 26.03.2019 along with station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 22.03.2019 till the morning of 27.03.2019, as prayed for.

The Civil Judge & Asstt. Sessions Judge, Sivasagar is allowed to remain in charge of your Court and office in your absence.

Yours faithfully,

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2003/1454/A, dated 19.03.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

19/3/19

JT. REGISTRAR (VIGILANCE)

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